

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

236. IA/121/2022IA/725/2022 C.P. (IB)/1182(MB)2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.09.2023**.

NAME OF THE PARTIES: State Bank of India

VS

Mr. Anandprakash Choudhari

SECTION : Sec 95(1) of IBC 2016

Presence: Mr. Sarosh Krishnan, Counsel for the Petitioner

Mr. Varun, Counsel for the Respondent.

ORDER

The counsel for both the sides submit that they are in the process of resolving the matter.

At the joint request of the parties, the matter is adjourned to 31.10.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)